

Representation from Uttar Kokan Railway Pravasi Sangh

4485. SHRI BAPUSAHEB PARULEKAR: Will the Minister of RAILWAYS be pleased to state:

(a) whether a representation from Uttar Kokan Railway Pravasi Sangh (Distt. Thane, Maharashtra) has been received on 30th July, 1980 or thereabout by Government;

(b) if so, what are the demands made therein;

(c) what action Railway Administration have taken with regard to each of the said demands; and

(d) if no action has been taken so far, the reasons thereof and when it shall be taken?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALIKARJUN): (a) No.

(b) to (d). Do not arise.

Jawahar Municipal Council

4486. SHRI BAPUSAHEB PARULEKAR: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the resolution passed by Jawahar Municipal Council of District Thane (Maharashtra) in the year 1977 has been received by Railway Administration regarding the construction of Railway line from Dehanu to Nasik Road via Jawahar Mokhed and Trimbekashwar, through the Adivasi area of Thana and Nasik District of Maharashtra;

(b) if so, whether the survey has been conducted of the said line; and

(c) if so, when?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALIKARJUN): (a) No such resolution passed by the Jawahar Municipal Council in 1977 appears to have

been received by the Railway Administration.

(b) and (c). Do not arise.

Marine and Shipping Department in Andaman and Nicobar Islands

4487. SHRI MANORANJAN BHAKTA: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether the Marine and Shipping Department in the Union Territory of Andaman and Nicobar Islands has been manned and maintained in proper manner and streamlined norms;

(b) if not, what action Government propose to take to set right the work-load distribution and management;

(c) whether Government propose to have a separate Corporation for Government-owned vessels to run inter-Island service in the Union Territory of Andaman and Nicobar Islands for increased efficiency; and

(d) if so, whether any proposal has been received in this regard and, if so, the action which Government contemplate to take in the matter?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI VEERENDRA PATIL): The information is being collected and will be laid on the Table of the Lok Sabha.

कृषक भारतीय के लिये रेल पास

4488. श्री निहाल सिंह : क्या रेल मंत्री यह बताने की कृपा करेंगे :

(क) क्या यह सच है कि एक अखिल भारतीय संगठन, कृषक भारती ने सरकार से अगस्त, सितम्बर, 1980 में अपने पदाधिकारियों के लिए रेल पास जारी करने का अनुरोध किया है; और

(ख) यदि हां, तो कृषक भारती को अभी तक रेल पास जारी न करने के क्या